

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 215  
IB-3058/ND/2019**

**IN THE MATTER OF:  
M/s. Metenere Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Empower Softrade & Techno Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 06.02.2020**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C.**

**:Ms. Sushma Mathur, Mr.  
Sourabh Gupta, Mr.  
Sachin Nagendra,  
Advocates**

**For the Respondent/ Corporate-debtor**

**:**

**ORDER**

Heard the submissions made by the counsel for the operational creditor. The affidavit of service filed on 23 January 2020 is taken on record. Serve notice on the corporate debtor by the registry for their appearance as well as filing reply in the matter. Post the matter to 26.02.2020

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**